

Name of the Corporate Debtor: RNA CORP PRIVATE LIMITED; Date of Commencement of CIRP: 26-11-2019; List of Creditors as on: 22-06-2023; Name of IP: ; Process Number: 1; Last 5 digitof registration number:
[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	5	4771304775	5	4579559850	57.81		0		Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	406	6421110406	406	3206285283	40.48		0		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)	53	146175078	53	71877868	0.91		0		Annexure 6
7	Operational creditors (Government Dues)	1	32051010	1	32051010	0.40		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	21	110781684	21	31370841	0.40		0		Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00		0		NA
Total		486	11481422953	486	7921144852	100.00				